GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2284 ANSWERED ON 15/03/2022

RATE OF DAILY WAGES UNDER MGNREGS

2284. SHRI HAJI FAZLUR REHMAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the work done under the Mahatma Gandhi National, Rural Employment Guarantee Scheme (MNREGS) in the districts of Uttar Pradesh during the last one year;
- (b) the details of wages given to labourers working under MGNREGS in western Uttar Pradesh:
- (c) whether said wages are less than Punjab and Haryana, if so, the reasons therefor; and
- (d) whether the State Government of Uttar Pradesh has recommended to the Government to increase the rate of daily wages to the labourers working under MGNREGS in Western Uttar Pradesh and if so, the details thereof and the time by which it is likely to be increased?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) District-wise details of works completed in Uttar Pradesh under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the last financial year 2020-21 is given at **Annexure-I.**
- (b) to (d) As per Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may by notification specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate for every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The index is different for different States/UTs as notified by Labour Bureau Shimla. If the calculated wage rate of any State/UT is coming lower than the wage rate of previous year, it is being protected by maintaining the previous year wage rate. The wage rate is made applicable from 1st April of each financial year. However State Governments can provide wage over and above the wage rate notified by the Central Government. State/UT-wise notified wage rates for unskilled worker under Mahatma Gandhi NREGA for the financial years 2021-22 is given at **Annexure-II**.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 2284 dated 15.03.2022

| | District-wise details of works completed in Uttar Pradesh under the Mahatma Gandhi NREGS) in the financial year 2020-21. | | | | |
|---------|--|-----------------|--|--|--|
| SI. No. | States/UTs | Number of works | | | |
| 1 | Agra | 4,033 | | | |
| 2 | Aligarh | 2,659 | | | |
| 3 | Ambedkar Nagar | 3,562 | | | |
| 4 | Amethi | 12,471 | | | |
| 5 | Amroha | 6,321 | | | |
| 6 | Auraiya | 2,290 | | | |
| 7 | Ayodhya | 9,743 | | | |
| 8 | Azamgarh | 18,920 | | | |
| 9 | Baghpat | 185 | | | |
| 10 | Bahraich | 12,423 | | | |
| 11 | Ballia | 9,009 | | | |
| 12 | Balrampur | 4,277 | | | |
| 13 | Banda | 8,726 | | | |
| 14 | Barabanki | 9,284 | | | |
| 15 | Bareilly | 10,498 | | | |
| 16 | Basti | 19,022 | | | |
| 17 | Bijnor | 6,876 | | | |
| 18 | Budaun | 7,557 | | | |
| 19 | Bulandshahr | 2,262 | | | |
| 20 | Chandauli | 12,141 | | | |
| 21 | Chitrakoot | 7,371 | | | |
| 22 | Deoria | 6,578 | | | |
| 23 | Etah | 3,724 | | | |
| 24 | Etawah | 7,763 | | | |
| 25 | Farrukhabad | 7,143 | | | |
| 26 | Fatehpur | 10,486 | | | |
| 27 | Firozabad | 1,761 | | | |
| 28 | Gautam Buddha Nagar | 86 | | | |
| 29 | Ghaziabad | - | | | |
| 30 | Ghazipur | 12,466 | | | |
| 31 | Gonda | 12,444 | | | |
| 32 | Gorakhpur | 4,827 | | | |
| 33 | Hamirpur | 4,126 | | | |
| 34 | Hapur | 971 | | | |
| 35 | Hardoi | 11,631 | | | |
| 36 | Hathras | 2,101 | | | |
| 37 | Jalaun | 8,557 | | | |
| 38 | Jaunpur | 20,026 | | | |
| 39 | Jhansi | 8,008 | | | |
| 40 | Kannauj | 7,128 | | | |

| 41 | Kanpur Dehat | 5,609 |
|----|--------------------|----------|
| 42 | Kanpur Nagar | 1,528 |
| 43 | Kashganj | 6,188 |
| 44 | Kaushambi | 5,938 |
| 45 | Kheri | 19,914 |
| 46 | Kushi Nagar | 20,204 |
| 47 | Lalitpur | 2,540 |
| 48 | Lucknow | 8,778 |
| 49 | Maharajganj | 6,088 |
| 50 | Mahoba | 2,697 |
| 51 | Mainpuri | 3,207 |
| 52 | Mathura | 4,166 |
| 53 | Mau | 4,876 |
| 54 | Meerut | 2,946 |
| 55 | Mirzapur | 10,329 |
| 56 | Moradabad | 4,940 |
| 57 | Muzaffarnagar | 4,262 |
| 58 | Pilibhit | 9,771 |
| 59 | Pratapgarh | 6,315 |
| 60 | Prayagraj | 12,635 |
| 61 | Rae Bareli | 14,359 |
| 62 | Rampur | 5,333 |
| 63 | Saharanpur | 2,531 |
| 64 | Sambhal | 6,021 |
| 65 | Sant Kabeer Nagar | 10,809 |
| 66 | Sant Ravidas Nagar | 3,359 |
| 67 | Shahjahanpur | 7,695 |
| 68 | Shamli | 319 |
| 69 | Shravasti | 9,703 |
| 70 | Siddharth Nagar | 7,253 |
| 71 | Sitapur | 25,798 |
| 72 | Sonbhadra | 10,443 |
| 73 | Sultanpur | 15,081 |
| 74 | Unnao | 15,410 |
| 75 | Varanasi | 6,603 |
| | Total | 5,83,104 |

Annexure-II referred in reply to parts (b) to (d) of Lok Sabha Unstarred Question No. 2284 dated 15.03.2022

| S. No. | Name of the State | FY 2021-22 |
|--------|---|------------|
| 1 | ANDHRA PRADESH | 245 |
| 2 | ARUNACHAL PRADESH | 212 |
| 3 | ASSAM | 224 |
| 4 | BIHAR | 198 |
| 5 | CHHATTISGARH | 193 |
| 6 | GUJARAT | 229 |
| 7 | HARYANA | 315 |
| 8 | HIMACHAL PRADESH - NON SCHEDULED AREA | 203 |
| 8a | HIMACHAL PRADESH - SCHEDULED AREA | 254 |
| 9 | JAMMU & KASHMIR | 214 |
| 10 | Ladakh | 214 |
| 11 | JHARKHAND | 198 |
| 12 | KARNATAKA | 289 |
| 13 | KERALA | 291 |
| 14 | MADHYA PRADESH | 193 |
| 15 | MAHARASHTRA | 248 |
| 16 | MANIPUR | 251 |
| 17 | MEGHALAYA | 226 |
| 18 | MIZORAM | 233 |
| 19 | NAGALAND | 212 |
| 20 | ODISHA | 215 |
| 21 | PUNJAB | 269 |
| 22 | RAJASTHAN | 221 |
| 23 | SIKKIM | 212 |
| | SIKKIM(3 Gram Panchayat namely Gnathang, Lachung, | 318 |
| 23a | Lachen) | |
| 24 | TAMIL NADU | 273 |
| 25 | TRIPURA | 212 |
| 26 | UTTAR PRADESH | 204 |
| 27 | UTTARAKHAND | 204 |
| 28 | WEST BENGAL | 213 |
| 29 | GOA | 294 |
| 30 | ANDAMAN & NICOBAR | |
| 30a | ANDAMAN | 279 |
| 30b | NICOBAR | 294 |
| 31 | D&N HAVELI | 269 |
| 32 | D& DIU | 269 |
| 33 | LAKSHADWEEP | 266 |
| 34 | PUDUCHERRY | 273 |
| 35 | TELANGANA | 245 |